

Type of accommodation	Number of units allotted during	
	1983	1984
	(Upto April, 1984)	
Type-A	330	118
Type-B	860	235
Type-C	166	26
Type-D	38	10
Type-E	56	21
Type-E-1	37	7
Total :	1487	417

Class-wise record of Government employees is not maintained.

Allotment of Land to SD Education Society Karol Bagh

10255. PROF. NARAIN CHAND PARASHAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether the Land Development Office in or around 1966 had allotted plot to S.D. Education Society, Delhi to run the Government aided JVSD Girls Senior Secondary School at D-II Jhandewalan Extn., Karol Bagh, New Delhi;

(b) if so, whether possession of the Society has been given and if so, the date thereof;

(c) if not what steps his ministry or its agencies like DDA have taken to hand over possession to the S.D. Education Society; and

(d) the date by when they be able to do so and the reasons for delay ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI

MALLIKARJUN) : (a) A plot of land measuring 1.4 acres which was earlier placed with the DDA for care and maintenance had been allotted and the physical possession handed over to the Society on 3.6.1966. However, three squatters obtained stay orders from the Court against the Delhi Development Authority. The Land & Development Office had requested the DDA to get the stay order vacated early.

Representation for Regularisation of South Baljit Nagar

10256. PROF. NARAIN CHAND PARASHAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether a representation has been received by Government from the residents of South Baljit Nagar, New Delhi for regularisation of their colony by the DDA and MCD;

(b) if so, the decision taken by Government on this representation and the date of decision; and

(c) if not the likely date by which the colony would be regularised ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) As the colony falls under designated slum area, it is under consideration whether the colony should be developed under the scheme for Environmental Improvement in Urban Slums.

(c) It is not feasible to specify any date by which the colony will be regularised.

National Milk Grid

10257. SHRI A. NEELALOHITHA-DASAN NADAR : Will the Minister of AGRICULTURE be pleased to state :